

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 2033**

TO BE ANSWERED ON THE 14TH MARCH, 2017/ PHALGUNA 23, 1938 (SAKA)

STRENGTH OF WOMEN PERSONNEL

**2033. SHRI K. PARASURAMAN:
 SHRI B.N. CHANDRAPPA:**

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the current strength of women personnel in the State Police and Central Armed Police Forces (CAPFs) separately, force, rank and State-wise;**
- (b) whether there is shortage of women personnel in the State police and CAPFs and if so, the details thereof;**
- (c) whether the Government has received any proposal to increase the number of women personnel in State Police and Central Armed Police Forces (CAPFs); and**
- (d) if so, the details thereof and the reaction of the Government in this regard;**
- (e) whether the Government has formed women commando forces and if so, the details thereof; and**
- (f) the other steps taken by the Government to increase the strength of women personnel in the State Police and CAPF?**

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI HANSRAJ GANGARAM AHIR)**

(a): As per data compiled by Bureau of Police Research and Development (BPR&D), the strength of total women police is 1,22,912 in States/UTs and 22,882 in CAPFs as on 01.01.2016. The actual strength of women police force personal in States/UTs and Central Armed Police Forces (CAPFs) separately, rank-wise is annexed. (Annexure-I & II)

(b): As on 01.01.2016, the actual strength of women police personnel is 7.10 % at all India level, while the percentage of women police personnel in CAPFs is 2.36%.

(c) to (e): Information pertaining to State Governments is not maintained centrally. As far as CAPFs are concerned, vide order dated 05.01.2016, it has been decided to reserve 33% posts at Constable level for being filled up by women in CRPF and CISF to begin with and 14-15% posts at Constable level in border guarding forces i.e. BSF, SSB & ITBP.

(f): 'Police Order' and 'Police' are 'State subject' as per entry 2 of the list II of the VII schedule of the Constitutions of India. Therefore, it is responsibility of the State Governments/UTs Administration to give adequate representation to women in the State Police Forces. However, Ministry of Home Affairs has issued advisories dated 04.09.2009 and 22.4.2013 to all State/UT Governments to increase of women police to 33% of the total strength.

In CRPF, 02 GD Male Battalions have been converted into 02 Mahila Battalions for the year 2015-16 and 2016-17. In CISF vacancies are being notified separately for the woman candidates in the recruitment of SI/Exe, ASI/Exe & constable/GD and women personnel are recruited in ASI/Steno & HC/Min. etc.

Details of the Steps taken to encourage women to join CAPFs and to improve the facilities for women personnel in CAPFs is enclosed as per Annexure-III.

STATES/UTS WISE ACTUAL STRENGTH OF WOMEN POLICE (RANK-WISE)-AS ON 1.1.2016

Sl.No.	States/Uts	DGP/ Spl/D G/	ADG P	IGP	DIG	AIGP /SSP/ SP/C OM	Addl.S P/Dy. Com.	ASP/D y SP/Ass t. Com	Insp.	S.I.	ASI	H.Const .	Const.	Total
1.	2.	3.	4.	5.	6.	7.	8.	9.	10.	11.	12.	13.	14.	15.
1.	Andhra Pradesh	0	2	1	0	4	8	28	17	44	167	311	1518	2101
2.	Arunachal Pradesh	0	0	0	0	1	0	1	6	39	17	10	719	793
3.	Assam	0	0	1	0	8	10	23	3	91	18	31	1585	1710
4.	Bihar	0	1	3	2	9	0	14	21	170	119	82	6289	6710
5.	Chhattisgarh	0	0	0	1	3	8	31	61	84	55	170	2329	2742
6.	Goa	0	0	0	6	2	0	4	4	13	21	123	211	378
7.	Gujarat	1	1	0	1	0	12	21	5	183	291	576	1758	2850
8.	Haryana	0	0	2	2	4	0	17	24	94	170	422	1959	2694
9.	Himachal Pradesh	0	0	0	1	7	1	4	5	16	20	84	1569	1707
10.	Jammu & Kashmir	1	1	0	0	12	0	25	49	86	28	358	1707	2266
11.	Jharkhand	1	0	3	1	4	1	9	11	86	92	397	2419	3024
12.	Karnataka	0	0	1	1	5	12	18	32	166	340	331	3448	4354
13.	Kerala	0	2	0	1	3	0	2	23	67	0	124	2702	2924
14.	Madhya Pradesh	1	3	4	1	99	40	71	196	476	196	468	2829	4294
15.	Maharashtra	1	2	1	0	31	0	40	220	1060	273	1197	18424	21249
16.	Manipur	0	0	0	1	6	11	16	1	84	77	311	1533	2040
17.	Meghalaya	0	0	0	0	4	0	7	10	66	10	23	408	528
18.	Mizoram	0	0	0	0	0	1	12	52	110	90	163	145	573
19.	Nagaland	0	0	0	0	5	16	7	12	46	38	278	1061	1463
20.	Odisha	0	1	4	2	6	1	11	165	331	138	40	4183	4882
21.	Punjab	0	0	5	0	4	0	26	31	230	95	254	3412	4057
22.	Rajasthan	0	1	4	2	15	17	39	23	257	45	115	7174	7692
23.	Sikkim	0	0	0	0	1	5	10	19	13	4	35	280	367
24.	Tamil Nadu	1	2	1	5	29	21	26	369	1249	0	0	12577	14280
25.	Telangana	-	-	0	0	0	0	0	17	34	58	261	1114	1484
26.	Tripura	0		0	0	3	1	9	5	51	34	69	894	1066
27.	Uttar Pradesh	1	4	3	2	15	14	45	51	456	0	206	6792	7589
28.	Uttarakhand	0	0	0	0	11	6	4	0	160	0	50	1288	1519
29.	West Bengal	0	1	1	2	10	2	25	27	208	152	0	6340	6768
30.	A & N Islands	0	0	0	0	2	0	0	9	19	7	43	371	451
31.	Chandigarh	0	0	0	0	0	0	2	16	12	7	67	815	919
32.	D & N Haveli	0	0	0	0	0	0	0	0	2	0	99	35	46
33.	Daman & Diu	0	0	0	0	1	0	0	0	0	3	4	35	43
34.	Delhi	1	1	2	0	7	2	15	100	580	649	792	4855	7004
35.	Laksha dweep	0	0	0	0	0	0	0	0	1	0	8	23	32
36.	Puducherry	0	0	0	0	0	0	2	1	12	3	8	227	253
All India Total		07	22	38	25	221	189	564	1585	6596	3217	7420	19884	122912

Sources: BPR&D

**ACTUAL STRENGTH OF WOMEN POLICE IN CENTRAL ARMED POLICE FORCES(CAPFs) AS
ON 1.1.2016 (RANK-WISE)**

Sl. No.	Name of the Central Armed Police Forces	Total No. of batt-alions	DGP / SPL DG	Addl DG	IG P	DI G	AIGP/ SSP/ comm	AD SP/D YCom m	ASP/ DySP/ ACom	Others Gr. A&B	INSP.	SL	ASI	H/CT.	CT.	Others	Total
1)	2)	3)	4)	5)	6)	7)	8)	9)	10)	11)	12)	13)	14)	15)	16)	17)	18)
1.	Assam Rifles (AR)	102					2	5	2	15		26	4	1	201	336	592
2.	Border Security Force (BSF)	186 Bns. (Incl. 03 NDRF Bns.)					23	27	43	6	44	279	155	182	3385	35	4179
3.	Central Industrial Security Force(CISF)	10 Res. Bns. 2DM Bns. & 375 Units. Formation			2	6	11	3	21	12	129	751	417	302	4851		6505
4.	Central Reserve Police Force (CRPF)	235			1	8	15	55	224	25	203	584	682	1198	3359		6354
5.	Indo-Tibetan Border Police Force(ITBP)	62				1		4	18	66	74	143	55	223	1068	12	1664
6.	National Security Guard(NSG)	There are no battalions in SDG, as NSG does not work on battalions pattern						2	6		20			15			43
7.	Railway Protection Force(RPSF/ RPF)	19			1	2	4	1	1		1	127	43	246	1915		2341
8.	Sashastra Seem Anal (SSB)	69 Battalions (65 Bns. fully functional & 04 Bns. under raising) out of which 02 Battalions have been converted into NDRF Battalions			1		1	1	7	18		57	2	42	866	209	1204
All India					5	17	56	98	322	142	471	1967	1358	2209	15645	592	22882

Sources: BPR&D

Steps taken to encourage women to join CAPF and to improve the facilities for women personnel in CAPFs

1. All female candidates have been exempted from payment of application fee.
2. There are relaxation in Physical Standard Test (PST) and Physical Efficiency Test (PET) for all female candidates for recruitment in CAPFs in comparison to male candidates.
3. Creches and day care centre have been provided by the CAPFs to women employees. A new head of Account for crèche facilities in CAPFs under Grant No. 54-Police for the year 2011-12 has also been opened in CAPFs, vide MHA letter No. 9/8/2011-Bdt.-I dated 20.01.2012.
4. Separate accommodation for women personnel with basic amenities, including separate toilets, has been provided.
5. Vehicles fitted with mobile toilets for women personnel during movement from one place to another and during picketing duties.
6. Facilities already available under the Central Government like Maternity Leave, Child Care Leave are also applicable to CAPFs women personnel.
7. Medical facilities with special care for pregnant women. Lady Doctors are available to provide medical coverage.
8. One female member is detailed as member of the board for making recruitment of women personnel.
9. Committees have been constituted at all levels to check sexual harassment and to expeditiously deal with the complaints of women personnel. All CAPFs have included the Non Government Organizations (NGOs) in the complaint committee to enquire into complaints of sexual harassment.
10. Women personnel are given equal opportunity in their career progression i.e. promotion/seniority as per the RRs at par with male counter parts.

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